Annexure-4 Name of the corporate debtor: Aditya Chemtec Private Limited; Date of commencement of CIRP:28/03/2023; List of creditors as on:01/06/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl	Name of	Identification	Detail	s of claim	Details of claim admitted					Amount	Amount of	Amount of	Amount of	Remarks, if
No	. creditor	No.	rec	ceived	1					of	any		claim under	any
										contingen		admitted	verification	
											that may beset			
			Date of	Amount	Amount of	Nature of	_	I	% of voting		off			
			receipt	claimed	claim	claim	covered		share in CoC					
					admitted		by	related						
1	Tata Capital Financial Services Ltd.	U67100MH2010PLC210201	11 04 2023	3601995	2537479.83	Business Loan	guarantee	no	40.68%	nil	nil	1064405.17	2527470 02	Since Suspended Directors of CD are
1'	Tata Capitai Financiai Services Etu.	007 1001011120 10FLG2 1020 1	11-04-2023	3001003	2337479.03	business Loan	1111	110	40.00%	1111	1111	1004405.17		not traceable claims have been
														admitted on provisional basis
2	IIFL Finance Limited (formerly known as IIFL Holdings Limited	I 67100MH1005PI 0003707	18-04-2023	2551245 100	2/15/1/32 100	Rusinoss Loan	nil	no	39.28%	nil	nil	100813		Since Suspended Directors of CD are
_	III ET IIIance Elimitea (formerly known as ill e floraings Elimited	LEO7 1001VII 11 7731 LCO73777	10-04-2023	2331243.177	2430432.177	Dusiness Louis		110	37.2070			100013		not traceable claims have been
														admitted on provisional basis
3	Religare Finvest Limited	U74999DL1995PLC64132	08-05-2023	1249725.12	1249725.12	Business Loan	nil	no	20.04%	nil	nil	0		Since Suspended Directors of CD are
3	Nongare i invest Elimited	07477702177312004132	00-03-2023	1247723.12	1247723.12	Dusiness Louis		110	20.0470			O		not traceable claims have been
														admitted on provisional basis
-														admitted on provisional basis
Tot	31			7402855.319	6237637.149	0	0	0	100.00%	0	0	1165218.17	6237637.149	0



